

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2320
TO BE ANSWERED ON: 08.08.2025

AADHAAR-BASED FACE AUTHENTICATION FOR NATIONAL EXAMS

2320. SMT. KIRAN CHOUDHRY:
SHRI KESRIDEVSINH JHALA:
DR. MEDHA VISHRAM KULKARNI:
SMT. MAYA NAROLIYA:
SHRI BABURAM NISHAD:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government plans to extend Aadhaar-based face authentication to other national exams other than NEET exam;
- (b) the manner in which the Ministry plans to scale up this technology to reduce exam malpractices; and
- (c) the manner in which systems like face authentication will increase the faith of aspirants in administration for conducting transparent examinations?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI JITIN PRASADA)

(a) to (c): The Unique Identification Authority of India (UIDAI) issues Aadhaar, a 12-digit unique identification number, to residents based on their biometric and demographic data. It serves as a digital identity for accessing various services through authentication carried out by respective organization providing those services.

Face Authentication, is a type of biometric authentication, having liveness detection features, that uses an individual's facial features to verify his identity in real time. It provides anytime anywhere authentication with any entry level smartphone, thus removing requirement of any additional biometric devices.

Ministry of Electronics and Information Technology authorizes Ministries /Department/ Organizations, under Aadhaar Authentication for Good Governance (Social Welfare, Innovation, Knowledge) Rules, 2020, for use of Aadhaar authentication for multiple use cases including examination services.

As of now, Staff Selection Commission and Railway Recruitment Board have been authorised to use face authentication in their examinations to verify identity of candidates and other officials. The real time face authentication during examinations helps in preventing impersonation and reduce malpractices. It enhances transparency, build trust among aspirants and strengthen administrative accountability.
